

HIGH COURT OF DELHI: NEW DELHI

No.700/RG/DHC.2021

Dated: 30.09.2021

OFFICE ORDER

**SUBJECT: SYSTEM OF HEARING OF CASES BEFORE DELHI DISTRICT
COURTS WITH EFFECT FROM 04.10.2021.**

In continuation of this Court's Office Orders No. 504/RG/DHC/2021 dated 12.08.2021 and No.569/RG/DHC/2021 dated 19.08.2021, the Hon'ble Full Court has been pleased to order that all the Principal District & Sessions Judges and Principal Judge, Family Court (HQs) shall prepare roster of judicial officers of their respective districts in such a manner that w.e.f. 04.10.2021, on any given day, around 3/4th of the total strength of judicial officers hold the court physically while the others hold the court through virtual mode. The aforesaid arrangement shall continue up to 30.10.2021.

By Order,

Sd/-

(Manoj Jain)
Registrar General

Endst. No. 701-731/RG/DHC/2021

Dated: 30.09.2021

Copy forwarded for information & necessary action, if any, to:-

1. The Registrar Generals of all the High Courts in India.
2. The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi
3. All Principal District & Sessions Judges, Delhi.
4. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi, with the request to circulate the Office Order to all the Principal Judges, Family Courts.
5. The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi
6. The Secretary, Bar Council of India, New Delhi
7. The Secretary, Bar Council of Delhi, New Delhi
8. The Secretary, Supreme Court of India Bar Association, New Delhi
9. The Secretary, Delhi High Court Bar Association, New Delhi
10. The Member Secretary, Delhi Legal Services Authority (DLSA), Patiala House, New Delhi.
11. The Member Secretary, Delhi High Court Legal Services Committee, Delhi High Court.
12. The Commissioner of Police, Delhi Police, Delhi.

13. The Director (Academics), Delhi Judicial Academy, Delhi.
14. The Director of Prosecution, CBI, Block No. 3, II Floor, CGO Complex, Lodhi Road, Delhi.
15. The Director of Prosecution, Directorate of Prosecution, Tis Hazari, Delhi.
16. The Director General Narcotics Control Bureau, West Block, I Wing-5, Sector- 7, R.K. Puram, Delhi.
17. The Superintendent Jail, Tihar/Rohini/Mandoli, Delhi.
18. The Secretary, Delhi Bar Association, Tis Hazari, Delhi
19. The Secretary, Bar Association, New Delhi Courts, Patiala House, New Delhi
20. The Secretary, Bar Association, Karkardooma Courts, Shahdara, Delhi
21. The Secretary, Bar Association, Rohini Courts, Rohini, Delhi
22. The Secretary, Bar Association, Dwarka Courts, Dwarka, New Delhi
23. The Secretary, Bar Association, Saket Courts, Saket, New Delhi.
24. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice / All Registrars/ OSDs/ Coordinator (DIAC).
25. All Joint Registrars/Deputy Registrars/Assistant Registrars/Deputy Controller of Accounts/ Assistant Registrar (Library)/Joint Director (IT).
26. The Joint Registrar, Registrar General's Secretariat
27. Private Secretaries to all Hon'ble Judges.
28. All Admn. Officers (Judicial) / Court Masters/ Branch In-charge/Librarian.
29. P.A. to Registrar (IT) with the request to arrange to upload the Office Order on the website of this Court.
30. Copy to be displayed on the Notice Board.
31. Guard file.

(Geetha Gopinathan)
Joint Registrar (RG Secretariat)

HIGH COURT OF DELHI: NEW DELHI

No.667/RG/DHC/2021

Dated: 30.09.2021

OFFICE ORDER

SUBJECT: SYSTEM OF HEARING OF CASES BEFORE THE DELHI HIGH COURT WITH EFFECT FROM 04.10.2021.

In continuation of this Court's Office Orders No.190/RG/DHC/2021 dated 20.03.2021, No.223/RG/DHC/2021 dated 08.04.2021, No.1/R/RG/DHC/2021 dated 18.04.2021, No.3/R/RG/DHC/2021 dated 19.04.2021, No. 4/R/RG/DHC/2021 dated 23.04.2021, No. 305/RG/DHC/2021 dated 15.05.2021, No. 339/RG/DHC dated 28.06.2021, No. 404/RG/DHC/2021 dated 22.07.2021, No. 471/RG/DHC/2021 dated 12.08.2021, No. 536/RG/DHC/2021 dated 19.08.2021, and No. 634/RG/DHC/2021 dated 26.08.2021, the Hon'ble Full Court has been pleased to order that the existing mechanism of hearing of matters in this Court shall continue till 30.10.2021. Further, the cases instituted in the year 2019 shall also be taken up by this Court w.e.f. 04.10.2021.

All the other pending matters listed before this Court from 04.10.2021 to 30.10.2021 shall stand adjourned *en bloc*, as per following schedule:

S No	Date already fixed	New Date of Hearing
1	04.10.2021 (Monday)	02.12.2021 (Thursday)
2	05.10.2021 (Tuesday)	03.12.2021 (Friday)
3	06.10.2021 (Wednesday)	06.12.2021 (Monday)
4	07.10.2021 (Thursday)	07.12.2021 (Tuesday)
5	08.10.2021 (Friday)	08.12.2021 (Wednesday)
6	11.10.2021 (Monday)	09.12.2021 (Thursday)
7	12.10.2021 (Tuesday)	10.12.2021 (Friday)
8	18.10.2021 (Monday)	13.12.2021 (Monday)
9	21.10.2021 (Thursday)	14.12.2021 (Tuesday)
10	22.10.2021 (Friday)	15.12.2021 (Wednesday)
11	25.10.2021 (Monday)	16.12.2021 (Thursday)
12	26.10.2021 (Tuesday)	17.12.2021 (Friday)
13	27.10.2021 (Wednesday)	20.12.2021 (Monday)
14	28.10.2021 (Thursday)	21.12.2021 (Tuesday)
15	29.10.2021 (Friday)	22.12.2021 (Wednesday)

The courts of Registrar and Joint Registrar (Judicial) of this Court shall continue to take up all the matters as per their respective cause lists. Roster shall be prepared for the said courts in such a manner that w.e.f. 04.10.2021, on any given day, around 3/4th of their total strength hold the court physically while the others hold the court through virtual mode.

By Order,

Sd/-

(Manoj Jain)
Registrar General

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2. The Registrar Generals of all the High Courts in India.
3. The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi
4. All Principal District & Sessions Judges, Delhi.
5. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi, with the request to circulate the Office Order to all the Principal Judges, Family Courts.
6. The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi
7. The Secretary, Bar Council of India, New Delhi
8. The Secretary, Bar Council of Delhi, New Delhi
9. The Secretary, Supreme Court of India Bar Association, New Delhi
10. The Secretary, Delhi High Court Bar Association, New Delhi
11. The Member Secretary, Delhi Legal Services Authority (DLSA), Patiala House, New Delhi.
12. The Member Secretary, Delhi High Court Legal Services Committee, Delhi High Court.
13. The Commissioner of Police, Delhi Police, Delhi.
14. The Director (Academics), Delhi Judicial Academy, Delhi.
15. The Director of Prosecution, CBI, Block No. 3, II Floor, CGO Complex, Lodhi Road, Delhi.
16. The Director of Prosecution, Directorate of Prosecution, Tis Hazari, Delhi.
17. The Director General Narcotics Control Bureau, West Block, I Wing-5, Sector- 7, R.K. Puram, Delhi.
18. The Superintendent Jail, Tihar/Rohini/Mandoli, Delhi.
19. The Secretary, Delhi Bar Association, Tis Hazari, Delhi
20. The Secretary, Bar Association, New Delhi Courts, Patiala House, New Delhi
21. The Secretary, Bar Association, Karkardooma Courts, Shahdara, Delhi
22. The Secretary, Bar Association, Rohini Courts, Rohini, Delhi
23. The Secretary, Bar Association, Dwarka Courts, Dwarka, New Delhi
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(Geetha Gopinathan)
Joint Registrar (RG Secretariat)